GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA STARRED QUESTION NO. *172

TO BE ANSWERED ON THE 14TH MARCH, 2017 / PHALGUNA 23, 1938 (SAKA)

ENVIRONMENT RELATED OFFENCES

*172. SHRIMATI POONAM MAHAJAN:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the National Crime Records Bureau (NCRB) compiles data on environment related offences and if so, the details thereof including the number of violations registered under various Acts during the last three years, Act and State-wise;
- (b) whether NCRB data suffers from under-reporting and inadequate coverage of laws whose violation would constitute a crime against the environment and if so, the details thereof;
- (c) the action taken by the Government to improve the enforcement mechanism to implement laws related to protection of environment; and
- (d) whether his Ministry and the Ministry of Environment, Forest and Climate Change have undertaken adequate consultations to increase the coverage of environmental violations and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO THE LOK SABHA STARRED QUESTION NO.*172 FOR 14.3.2017.

- (a): Yes, Madam. National Crime Records Bureau (NCRB) has started publishing a separate chapter on environment related offences (which includes cases registered under the Forest Act, 1927, the Wildlife Protection Act, 1972, the Environmental (Protection) Act, 1986, the Air (Prevention & Control of Pollution) Act, 1974 and the Water (Prevention & Control of Pollution) Act, 1974 in its annual report 'Crime in India' since 2014 only. As per available information, 5,835 cases in 2014 and 5,156 cases in 2015 were registered under environment related offences. Act wise and State/UT-wise data during 2014 & 2015 is enclosed as Annexure—A & B respectively.
- (b): NCRB collects, compiles and publishes police recorded crime data as reported by States/UTs.
- (c): The Ministry of Environment, Forest and Climate Change (MOEF&CC) accords prior environmental clearance for projects listed in the schedule of Environmental Impact Assessment (EIA) Notification, 2006 (and its

Violations of the environmental norms issued for amendments). development projects are monitored by ten Regional Offices of the Ministry and by State/UT Pollution Control Board/Committee or any other concerned Central/State agencies. The Ministry sets up standard for emission and effluent discharge. The Ministry prescribes effluent discharge norms/standards for different industries stricter. The mandated installation of continuous monitoring system for highly polluting 17 category of industries.

d): MoEF&CC administers various **Acts/Rules/Notifications** for conservation, protection improvement preservation, and of environment. The Ministry regularly updates these notifications to meet the best possible standards after consultations with experts and stakeholders. National Green Tribunal (NGT) has been set up to enforce legal rights relating to environment and give relief or compensation to affected persons.

State/UT wise cases registered under environment related offences during 2014

S.No		Forest Act, 1927	Wildlife Protection Act, 1972	Environmental (Protection) Act, 1986	Air (Prevention & Control of Pollution) Act, 1981	Water (Prevention & Control of Pollution) Act, 1974(as amended in 1988)	Total Environment Related Offences	
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	
STAT	STATES:							
1	Andhra Pradesh	108	9	0	0	0	117	
2	Arunachal Pradesh	3	3	0	0	0	6	
	Assam	10	73	0	0	0	83	
	Bihar	28	2	0	0	0	30	
	Chhattisgarh	1	11	0	0	0	12	
	Goa	0	2	7	0	0	9	
	Gujarat	1	36	3	0	0	40	
	Haryana	6	15	0	0	0	21	
	Himachal Pradesh	134	15	1	0	0	150	
	Jammu & Kashmir	8	0	0	0	0	8	
	Jharkhand	144	0	0	4	0	148	
	Karnataka	165	84	0	0	0	249	
	Kerala	22	5	0	0	1	28	
	Madhya Pradesh	10	15	0	0	0	25	
	Maharashtra	25	56	41	13	1	136	
	Manipur	0	0	0	0	0	0	
	Meghalaya	0	0	0	0	0	0	
	Mizoram	0	0	0	0	0	0	
	Nagaland Odisha	0	0	0	0	0	1	
	Punjab	1	1 5	0	0	0	6	
	Rajasthan	2666	219	35	7	0	2927	
	Sikkim	0	0	0	0	0	0	
	Tamil Nadu	31	2	0	0	0	33	
	Telangana	4	3	0	0	3	10	
	Tripura	0	0	0	0	0	0	
	Uttar Pradesh	1442	149	6	0	0	1597	
	Uttarakhand	34	6	0	0	0	40	
	West Bengal	17	45	8	24	10	104	
	TOTAL STATE(S)	4860	756	101	48	15	5780	
	ON TERRITORIES:							
	A & N Islands	0	0	0	0	0	0	
	Chandigarh	0	1	0	0	0	1	
	D&N Haveli	0	0	0	0	0	0	
	Daman & Diu	0	0	0	0	0	0	
34	Delhi UT	41	12	0	0	0	53	
35	Lakshadweep	0	0	0	0	0	0	
	Puducherry	0	1	0	0	0	1	
	TOTAL UT(S)	41	14	0	0	0	55	
	TOTAL ALL INDIA	4901	770	101	48	15	5835	

Source: Crime in India

<u>Page 1/1 Annexure – B</u> <u>L.S.S.Q.NO.*172 FOR 14.03.2017</u>

State/UT-wise cases registered under environment related offences during 2015

S. No.	State/UT	Forest Act, 1927	Wildlife Protection Act, 1972	Environmental (Protection) Act, 1986	Air (Prevention & Control of Pollution) Act, 1981	Water (Prevention & Control of Pollution) Act, 1974	Total Environment Related Offences
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
STA	TES:						
1	Andhra Pradesh	177	2	1	0	1	181
2	Arunachal Pradesh	0	3	0	0	0	3
3	Assam	31	74	0	0	0	105
4	Bihar	4	0	0	0	0	4
5	Chhattisgarh	0	12	0	0	0	12
6	Goa	0	0	6	0	0	6
7	Gujarat	7	20	1	0	3	
	Haryana	9	10	1	0	0	20
	Himachal Pradesh	101	12	0	0	0	113
	Jammu & Kashmir	5	4	0	0	0	9
	Jharkhand	198	34	0	1	0	
	Karnataka	135	74	1	1	0	211
	Kerala	12	2	1	0	0	15
	Madhya Pradesh	16	3	1	0	0	20
	Maharashtra	18	20	46	42	1	
	Manipur	4	0	0	0	0	4
	Meghalaya	0	0	0	0	0	0
	Mizoram	0	1	0	0	0	1
	Nagaland Odisha	0	0	0	0	0	0
	Punjab	0	0 1	0	0	0	0 5
	Rajasthan	1828	239	3	3	1	2074
	Sikkim	0	0	0	0	0	
	Tamil Nadu	14	2	1	0	0	20
	Telangana	6	9	0	0	1	
	Tripura	0	0	0	0	0	0
	Uttar Pradesh	1311	234	234	0	0	1779
	Uttarakhand	41	14	0	0	0	55
	West Bengal	6	50	1	3	3	63
	TOTAL STATE(S)	3927	820	297	50	10	5104
	ION TERRITORIES:						
	A & N Islands	0	0	0	0	0	1
	Chandigarh	0	0	2	0	0	
	D&N Haveli	0	0	0	0	0	
	Daman & Diu	0	0	0	0	0	
	Delhi UT	41	8	0	0	0	49
	Lakshadweep	0	1	0	0	0	1
	Puducherry	0	0	0	0	0	0
	TOTAL UT(S)	41	9	2	0	0	52
	TOTAL ALL INDIA	3968	829	299	50	10	5156

Source: Crime in India
